


Real time data of pendency of various categories of cases for the month of April, 2017 in respect the court of District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total
1.	CIVIL SUIT	-	-	-	-	-	1	1	3	2	7
2.	CIVIL APPEAL	-	-	-	-	-	-	3	12	6	21
3.	C.M.A.	-	-	-	-	-	-	1	5	6	12
4.	CI. Petition	1	-	-	-	1	9	27	44	15	97
5.	Ref. Petition	-	-	-	-	-	4	7	22	25	58
6.	H.M.A.	-	-	-	-	2	3	5	89	56	155
7.	Exe. Pet.	-	-	-	-	-	5	6	13	17	41
8.	C.M.P	-	-	-	-	-	-	-	-	4	4
9.	AIR	-	-	-	-	-	-	3	1	-	4
10.	Percept	-	-	-	-	-	-	-	-	2	2
11.	G & W Act.	-	-	-	-	-	-	2	-	1	3
12.	Aut. Act.	-	-	-	-	-	-	3	6	1	10
13.	Obj. Pet.	-	-	-	-	-	-	-	2	1	3
14.	Chil Review.	-	-	-	-	-	-	-	2	1	3
	<b>Total</b>	<b>1</b>	<b>-</b>	<b>4</b>	<b>0</b>	<b>3</b>	<b>22</b>	<b>85</b>	<b>199</b>	<b>150</b>	<b>460</b>
<b>CRIMINAL CASES.</b>											
1.	Sessions Trials	-	3	3	-	6	36	55	69	39	211
2.	Corruption cases	-	-	-	2	5	11	5	7	-	30
3.	Cr. Appeal	-	-	-	-	5	3	17	24	30	79
4.	Cr. Revision	-	-	-	-	-	-	-	-	20	20
5.	Bail	-	-	-	-	-	-	3	14	20	37
6.	Cr. M.P.	-	-	-	-	-	-	3	14	20	37
	<b>Total</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>2</b>	<b>16</b>	<b>50</b>	<b>81</b>	<b>123</b>	<b>114</b>	<b>392</b>
	<b>G. Total</b>	<b>1</b>	<b>3</b>	<b>7</b>	<b>2</b>	<b>19</b>	<b>72</b>	<b>166</b>	<b>322</b>	<b>264</b>	<b>852</b>

  
District and Sessions Judge,  
Kullu, H.P.

Real time data of pendency of various categories of cases for the month of April, 2017 of the court of Addl. District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2003	2007	2011	2012	2013	2014	2015	2016	2017	Total
1.	CIVIL SUIT	-	-	-	-	-	-	4	5	-	9
2.	CIVIL APPEAL	-	-	-	-	-	-	-	14	9	23
3.	C.M.A.	-	-	-	-	-	-	-	2	3	5
4.	Cl. Petition	-	-	-	-	-	-	7	51	11	69
5.	Ref. Petition	-	-	-	-	1	-	-	18	-	19
6.	H.M.A.	-	-	-	-	-	-	2	26	25	53
7.	Exe. Pet.	-	-	1	2	-	-	6	122	51	182
8.	C.M.P	-	-	-	-	-	4	2	13	75	94
9.	AIR	-	-	-	-	-	-	-	9	17	26
10.	IT. Act.	-	-	-	-	-	3	1	-	-	4
11.	Percept	-	-	-	-	-	-	-	-	-	-
12.	G & W Act.	-	-	-	-	-	-	1	-	-	1
13.	Arb. Act.	-	-	-	-	-	-	-	-	-	-
14.	Pauper Suit	-	-	-	-	-	1	1	1	-	3
15.	Obj. Pet.	-	-	-	-	-	-	-	-	-	-
16.	Cross Obj.	-	-	-	-	-	-	-	-	-	-
17.	Civil Revision.	-	-	-	-	-	-	-	-	-	-
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>1</b>	<b>8</b>	<b>24</b>	<b>261</b>	<b>191</b>	<b>488</b>
<b>CRIMINAL CASES.</b>											
1.	Sessions Trials	-	1	-	-	3	13	23	68	40	148
2.	Cr. Appeal	-	-	-	-	-	1	-	14	39	53
3.	Cr. Revision	-	-	-	-	-	-	-	3	7	11
4.	Bail	-	-	-	-	-	-	2	5	13	20
5.	Cr. M.P.	-	-	-	-	-	-	2	5	13	20
	<b>Total</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>14</b>	<b>25</b>	<b>93</b>	<b>112</b>	<b>248</b>
	<b>G. Total</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>4</b>	<b>22</b>	<b>49</b>	<b>354</b>	<b>303</b>	<b>736</b>

*[Signature]*  
Addl. District and Sessions Judge,  
Kullu, H.P.

Real time date of pendency of various categories of cases pending in the Court of Civil Judge (Sr. Divn)-cum- Chief Judicial Magistrate, Kullu as on 1st of May, 2017.

Category of cases	Year-wise pendency as on 1.5.2016										2009 and above	Total	
	2												
	2017	2016	2015	2014	2013	2012	2011	2010	2009 and above	2009 and above			
<b>I. CIVIL WORK</b>													
1. W.C.Act	1	9	3	2	15	0	1	0	0	0	0	0	31
2. H.M.A.	2	0	6	1	0	0	0	0	0	0	0	0	9
3. Civil Suit	92	295	275	186	99	40	33	2	0	0	0	0	1022
4. Rent Case	0	3	1	3	0	0	0	0	0	0	0	0	7
5. Precept	0	0	4	0	0	0	0	0	0	0	0	0	4
6. Succession Act	0	5	2	2	0	0	0	0	0	0	0	0	9
7. Execution	10	50	32	27	32	15	9	5	0	0	0	0	180
8. Pauper Appl.	0	0	0	0	0	0	0	0	0	0	0	0	0
9. G.W. Act	0	2	1	3	0	1	0	0	0	0	0	0	7
10. Objection Petition	0	1	2	0	2	0	0	0	0	0	0	0	5
11. Miscellaneous	68	155	61	27	14	3	3	0	0	0	0	0	331
<b>Total</b>	<b>173</b>	<b>520</b>	<b>387</b>	<b>251</b>	<b>162</b>	<b>59</b>	<b>46</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1605</b>
<b>II. CRIMINAL WORK</b>													
1. Special Act	0	5	6	4	7	3	2	1	0	0	0	0	28
2. Arms Act	0	1	1	0	0	0	3	1	0	0	0	0	3
3. Domestic V. Act	24	58	25	7	0	0	0	0	0	0	0	0	114
4. Complaints	3	10	8	7	3	1	3	0	0	0	0	0	35
5. Bail Applications	0	0	0	0	0	0	0	0	0	0	0	0	0
6. Police Chalan	42	137	123	122	84	179	93	33	2	0	0	0	815
7. Excise Cases	5	1	3	3	6	2	3	2	0	0	0	0	25
8. Comp.u/s 138 NIA	112	293	367	188	12	1	2	2	0	0	0	0	977
9. Food Act Cases	0	0	2	0	0	0	5	0	4	0	0	0	11
10. Summary Cases	812	11	6	2	0	0	0	0	0	0	0	0	831
11. Forest Cases	1	0	0	1	2	4	0	2	0	0	0	0	10
12. Miscellaneous	65	100	36	25	13	6	6	3	2	0	0	0	256
13. Pet.u/s 125 CrPC	12	36	15	12	5	1	0	0	0	0	0	0	81
<b>Total</b>	<b>1076</b>	<b>652</b>	<b>592</b>	<b>371</b>	<b>132</b>	<b>197</b>	<b>114</b>	<b>44</b>	<b>8</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3185</b>
<b>Grand Total</b>	<b>1249</b>	<b>1172</b>	<b>979</b>	<b>622</b>	<b>294</b>	<b>256</b>	<b>160</b>	<b>51</b>	<b>8</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4790</b>

Civil Judge (Sr. Division)-cum  
Chief Judicial Magistrate, Kullu, HP

Statement regarding real time data of pendency of various categories as on 30.04.2017 pertaining to the Court of Civil Judge (Sr. Div.)-cum-CJM, Lahaul-Spiti Distt. at Kullu, H.P.

**Civil Cases**

Sr.No.	Category of cases	Pendency as 30.04.2017
1.	WCA	46
2.	G&W Act	2
3.	HMA	10
4.	Civil Suit	1100
5.	Rent Pet	5
6.	Precept	3
7.	IS Act	5
8.	Ex.Pet	153
9.	Obj. Pet.	2
10.	Pauper App.	1
11.	CMA	276
	Total	1603

**Criminal Cases**

Sr.No.	Category of cases	Pendency as on 30.04.2017
1.	Spl Act	22
2.	NDPS	36
3.	DV act	47
4.	Comp. IPC	20
5.	P/Challan	1423
6.	Ex. Act	30
7.	Comp. NIA	962
8.	Food Act	15
9.	Summary	950
10.	IF Act	2
11.	Cr.M.A.	248
12.	125Cr.P.C & 127 Cr.P.C.	73
13.	Bail Application	0
	Total	3828

Note: Juvenile at Kullu:-

24 cases

*(Signature)*  
Civil Judge (Sr. Div.)-cum-CJM  
Lahaul-Spiti at Kullu, H.P.

Statement regarding real time data of pendency of various categories as on 30.04.2017 pertaining to the Court of Civil Judge (Sr. Div.)-cum-CJM, Lahaul-Spiti Distt at Keylong, H.P.

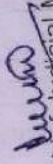
Civil Cases		Pendency as on 30.04.2017
Sl.No.	Category of cases	
1.	WCA	6
2.	G&W Act	0
3.	HMA	0
4.	Civil Suit	46
5.	Rent Pet	0
6.	Precept	0
7.	IS Act	5
8.	Ex.Pet	0
9.	Obj. Pet.	12
10.	CMA	69
	Total	

Criminal cases		Pendency as on 30.04.2017
Sl.No.	Category of cases	
1.	Spl Act	2
2.	NDPS	0
3.	DV act	1
4.	Comp. IPC	3
5.	P/Challan	98
6.	Ex. Act	3
7.	Comp. NIA	20
8.	Food Act	0
9.	Summary	0
10.	IF Act	7
11.	Cr.M.A.	
12.	125Cr.P.C & 127 Cr.P.C.	2
	Total	136

for Civil Judge (Sr. Div.)-cum-CJM  
Lahaul-Spiti at Kullu, H.P.

REAL TIME PENDENCY OF THE CASES FOR THE MONTH OF APRIL, 2017  
 IN RESPECT OF THE COURT OF ADDITIONAL CHIEF JUDICIAL  
 MAGISTRATE KULLU, H.P.

	2006	2008	2009	2010	2011	2012	2013	2014	2015	2016	Total
138-	0	0	9	24	38	95	386	240	19	1	812
NI Act											
Total	0	0	9	24	38	95	386	240	19	1	812

  
 Additional Chief Judicial Magistrate,  
 Kullu, H.P.

Performa Regarding real time data of Pendency of various categories of civil and criminal cases as on 30.04.2017.

Sr. No	Type of Cases	Civil Cases										Total
		2009	2010	2011	2012	2013	2014	2015	2016	2017		
1	HMA	-	-	-	-	-	-	-	1	-	-	1
2	WMC Act	-	-	1	-	4	-	1	-	-	-	6
3	Civil Suit	-	1	14	24	48	55	97	127	41	-	407
4	Rent Pet.	-	-	-	-	-	-	-	-	-	-	-
5	Succession Act	-	-	-	-	-	-	-	1	-	-	1
6	Execution	-	-	1	4	4	5	11	24	16	-	65
7	CMA,s	-	-	-	-	11	6	24	50	49	-	140
	Total	-	1	16	28	67	66	133	203	106	-	620

Sr. No	Type of Cases	Criminal Cases												Total
		2009	2010	2011	2012	2013	2014	2015	2016	2017				
1	Special Act	-	-	-	1	-	1	4	8	9	-	23		
2	NDPS Act	-	-	-	2	2	2	-	2	-	-	8		
3	Pvt. Comp	-	-	-	1	-	2	1	1	4	-	9		
4	DV Act	-	-	-	-	-	3	8	10	5	-	26		
5	Police Challan	-	-	3	31	32	32	35	58	40	-	231		
6	Excise Act	-	-	-	-	-	-	-	4	-	-	4		
7	Complaint U/S 138 NIA	-	-	6	12	24	32	96	208	120	-	498		
8	Food Cases	-	-	-	-	-	-	-	-	-	-	-		
9	Summary cases (MV Act)	-	-	-	-	-	-	-	30	421	-	451		
10	Forest Act	-	-	-	-	1	-	-	-	-	-	01		
11	Misc Cr.MA,s	-	-	-	-	-	3	8	55	40	-	106		
12	125 Cr.PC	-	-	-	-	-	1	5	15	4	-	25		
	Bail Applications	-	-	-	-	-	-	-	-	-	-	-		
	Total	0	0	19	47	59	76	157	391	643	-	1382		

Civil Judge -cum-  
Judicial Magistrate 1st Class  
Manali, Distt. Kullu (H.P.)